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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

R.A.262/2001 IN
O.A.2039/2000

Thursday, this the 9th day of July, 2001

HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Mrs. Neeraj Saxena
W/O Shri B.B.Saxena
Aged about 35 years
R/O 3-1611, Sector 23
Raj Nagar
Ghaziabad

And Employed as :

Senior Laboratory Assistant in the
Office of the Food Research & Standardization Laboratory
Ministry of Health & Family Welfare
Ghaziabad.

.Review Applicant

VERSUS

1. Union of India
Through the Secretary
Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi.
2. The Director General
Directorate of General & Health Services
Govt. of India
Nirman Bhawan
New Delhi
3. The Director
Food Research & Standardization Laboratory
Navyug Market
Ghaziabad.

..Review Respondents

O R D E R (By Circulation)

RA No. 262/2001 has been filed by the applicant
for review of the order passed in OA-2039/2000 on
29.5.2001.

2. After going through the RA, I find that the review applicant has tried to re-argue the case by reagitating, by and large, the same issues which she had raised in OA-2039/2000. The points raised by her were

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considered at sufficient length while passing the aforesaid order.

3. After a careful consideration of the matter, I also do not find any error apparent on the face of the record nor do I find any other justification which may require review of my order under Order XLVII Rule 1 of the CPC read with Section 22 (3) (f) of the Administrative Tribunals Act, 1985.

4. In the circumstances, the RA is rejected.

S.A.T. Rizvi
(S.A.T. Rizvi)
Member (A)

/sunny/